IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

(IB)-361/(ND)/2017

In the matter of:

M/s. Chandra Bhandari & Ors.

..PETITIONER

Vs.

M/s. Unitech. Limited

. RESPONDENT

SECTION:

Under Section 7 of IBC Code, 2016

Order delivered on 09.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

For the Respondent/Corporate Debtor : -

ORDER

None appears for the petitioner.

Post the matter for hearing on 06.11.2017 for the appearance of the petitioner.

R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 9.10.2017